2026:DHC:10382

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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

\# **CNR No. DLHC010299522026**

\+ ARB.P. 1134/2026 & I.A. 29696/2026

NEERAJ .....Petitioner

Through: None.

versus

SATISH KUMAR PANDEY .....Respondent

Through: None.

CORAM:
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

% 23.11.2026

1. This matter has been called out in revised list. No one appears on behalf of the Petitioner as well as for the Respondent.

2. Accordingly, the present petition is dismissed for want of prosecution. Pending application(s), if any, also stand disposed of.

OM PRAKASH SHUKLA, J

NOVEMBER 23, 2026/*gunn*

Signature Not Verified
Signed By:GUNN
Signing Date:23.11.2026
19:00:35